

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3673
ANSWERED ON:11.12.2009
RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA
Bhagat Shri Sudarshan;Laguri Shri Yashbant Narayan Singh

Will the Minister of POWER be pleased to state:

- (a) whether the Government has made any changes in Rajiv Gandhi Grameen Vidyutikaran Yojana to accelerate the pace of rural electrification in the country;
- (b) if so, the details thereof; and
- (c) the extent to which these changes have helped in electrification of villages in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b): To accelerate the pace of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) works, following steps have been undertaken by the Government of India:

- i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.
- ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.
- iii) The States have also been requested by this Ministry to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.
- iv) The Government of India as also Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedules.
- v) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.
- vi) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY for XI Plan projects.

(c): Cumulatively, the electrification works in 66183 un/de-electrified villages have been completed and 80.64 lakh BPL connections have been released for the sanctioned projects under RGGVY as on 15-11-2009.